

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: e-Courts Project – Nomination of certain Judicial Officers for Ubuntu Master Trainer Judicial Officers for participation in the Refresher-cum-advanced training programme including the new Case information Software version 2.0, to be held in three spells [i.e. (1) Spell 1 from 28.02.2015 to 03.03.2015, (2) Spell 2 from 04.03.2015 to 07.03.2015 and (3) Spell 3 from 08.03.2015 to 11.03.2015], at the Tamil Nadu State Judicial Academy, Chennai – **ORDERS - ISSUED.**

REF: Letter ROC.No.1749/2012-CPS, dated 11.02.2015 from the Central Project Coordinator, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh.

ORDER ROC.No. 1240 /2015-B.SPL. DATED: 18.02.2015

The following 28 Judicial Officers (16 existing Master Trainers, 12 Identified new Master Trainers) mentioned in Column number 2 are hereby nominated to participate in the Refresher-cum-advanced training programme, including the new Case information Software version 2.0, to be held at Tamil Nadu State Judicial Academy, Chennai in three spells i.e. **Spell 1 - from 28.02.2015 to 03.03.2015, Spell 2 - from 04.03.2015 to 07.03.2015 and Spell 3 - from 08.03.2015 to 11.03.2015,** and that they are directed to handover charge of their posts to the the officers' mentioned in column number 3 and proceed to attend the said training programme at Chennai.

SPELL- I		
For existing 13 Master Trainers from 28.02.2015 to 03.03.2015		
SL. No.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
	Sarvasri:	
(1)	(2)	(3)
1.	B.V.L.N.Chakravarthi, XXI Addl. Chief Metropolitan Magistrate, Hyderabad.	XVII Addl. Chief Metropolitan Magistrate, Hyderabad.
2.	Meejuri Suneel Kumar, Senior Civil Judge, Parvathipuram, Vizianagaram District.	Senior Civil Judge, Bobbili, Vizianagaram District.
3.	Smt. Dharmavarapu Varoodhini, XV Metropolitan Magistrate, Medchal, Rangareddy District.	Junior Civil Judge-cum-XV Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District.
4.	T.Venugopal Rao, Prl. Senior Civil Judge, Visakhapatnam.	I Addl. Senior Civil Judge, Visakhapatnam.
5.	D.Yedukondalu, Senior Civil Judge, Gudur, Nellore District.	Prl. Senior Civil Judge, Nellore.
6.	P.Goverdhan, Special Judicial Magistrate of First Class (Excise Court), Guntur.	Judicial Magistrate of First Class, Spl. Mobile Court, Guntur.
7.	C.N.Murthy, Senior Civil Judge, Allagadda, Kurnool District.	Prl. Senior Civil Judge, Nandyal, Kurnool District.
8.	B.Rajasekhar, IX Addl. Chief Metropolitan Magistrate, Hyderabad.	VIII Addl. Chief Metropolitan Magistrate, Hyderabad.
9.	R.Raghunath Reddy, VI Addl. Junior Civil Judge, Warangal.	V Addl. Junior Civil Judge, Warangal.
10.	S.Nageswara Rao, Junior Civil Judge-cum-IV Metropolitan Magistrate, Cyberabad at Ibrahimpatnam, Rangareddy District.	XIII Metropolitan Magistrate, Cyberabad at L.B.Nagar, Rangareddy District.
11.	D.Hemanth Kumar, XIII Addl. Chief Metropolitan Magistrate (Mahila Court), Hyderabad.	XIV Addl. Chief Metropolitan Magistrate, Hyderabad.

12.	A.Satyanand, IV Addl. Senior Civil Judge, Guntur.	I Addl. Senior Civil Judge, Guntur.
13.	G.Bhupal Reddy, I Addl. Senior Civil Judge, Nellore.	I Addl. Senior Civil Judge, Nellore.

SPELL- II Identified 12 new Master Trainers from 04.03.2015 to 07.03.2015		
SL. No.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION Sarvasri:	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	V.Srinivasa Sivaram, Administrative Officer, A.P. State Legal Services Authority, Hyderabad.	Get himself relieved.
2.	D.Ramakanth, Junior Civil Judge, Andole at Jogipet, Medak District.	Junior Civil Judge, Narsapur, Medak District.
3.	S.Narayana, Prl. Junior Civil Judge, Gadwal, Mahabubnagar District.	Addl. Junior Civil Judge, Gadwal, Mahabubnagar District.
4.	Smt. Y.Bindu Madhavi, III Addl. Junior Civil Judge, Visakhapatnam.	II Addl. Junior Civil Judge, Visakhapatnam.
5.	D.Kiran Kumar, Junior Civil Judge, Suryapet, Nalgonda District.	Prl. Junior Civil Judge, Kodad, Nalgonda District.
6.	Ch.Pavan Kumar, II Addl. Junior Civil Judge, Tenali, Guntur District.	Prl. Junior Civil Judge, Tenali, Guntur District.
7.	S.Kamalakar Reddy, Prl. Junior Civil Judge, Tirupathi, Chittoor District.	I Addl. Junior Civil Judge, Tirupathi, Chittoor District.
8.	G.Praveen Kumar, Special Judicial Magistrate of First Class (Excise Court), Karimnagar.	I Addl. Junior Civil Judge, Karimnagar.
9.	Smt. G.Radhika, I Metropolitan Magistrate (Municipal), Hyderabad.	IV Metropolitan Magistrate, Hyderabad.
10.	Miss. G.C.Asifa Sulthana, Junior Civil Judge, Nandikotkur, Kurnool District.	I Addl. Junior Civil Judge, Kurnool.
11.	T.Vasudevan, Prl. Junior Civil Judge, Anantapur.	Addl. Junior Civil Judge, Anantapur.
12.	Sri K.P.Sairam, Addl. Junior Civil Judge, Gudur, Nellore District.	Prl. Junior Civil Judge, Gudur, Nellore District.

SPELL- III For existing remaining 3 Master Trainers from 08.03.2015 to 11.03.2015		
SL. No.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION Sarvasri:	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	M.Radha Krishna Chahavan, II Addl. Junior Civil Judge, Nizamabad.	I Addl. Junior Civil Judge, Nizamabad.
2.	Ch.Jithendhar, Junior Civil Judge, Bellampally, Adilabad District.	Prl. Junior Civil Judge, Mancherla, Adilabad District.
3.	G.Venu, Prl. Junior Civil Judge, Armoor, Nizamabad District.	Addl. Junior Civil Judge, Armoor, Nizamabad District.

The officers mentioned in Column Number 3 will be in full additional charge of the post(s) mentioned in Column Number 2, during the period of absence of the above said Officers.

On return from the above said training, the officers mentioned in Column Number 2 will rejoin duty in their respective posts.

The said Judicial Officers are informed that they have to reach well before the start of the programme and may have to leave in the late evening or next day of the last day of the training programme and they have to carry their Laptops' along with them for the training programme.

The above nominated Judicial Officers are directed to make the payment towards the boarding and lodging charges directly to the Tamilnadu State Judicial Academy at Chennai and get the same reimbursed along with TA as per Rules.

NOTE: 1. The said Proceedings is placed in the High Court's Web Site <http://hc.tap.nic.in>. The downloaded copy from the web site is valid for relieving and reporting for the said training programme at Tamilnadu State Judicial Academy at Chennai.

2. The above said nominated officers shall contact the Central Project Coordinator, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh (Cell No.9490156554, (O) 040-23446326), regarding any details of the said training programme at Tamilnadu State Judicial Academy, Chennai.

S. Jagannathan
REGISTRAR (VIGILANCE)

To

1. The Officers.
 2. The Incharge Officers.
 3. The Central Project Coordinator, High Court of Judicature at Hyderabad.
(with a request to direct the concerned to place the proceedings in the High Court's Website under General information)
 4. The Member Secretary, A.P. State Legal Services Authority, Hyderabad.
 5. The Chief Judge, City Civil Court, Hyderabad.
 6. The Chief Judge, City Small Causes Court, Hyderabad.
 7. The Metropolitan Sessions Judge, Hyderabad.
 8. The Pay and Accounts Officer, Hyderabad.
 9. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Adilabad, Anantapur, Chittoor, Guntur, Karimnagar, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Rangareddy District at L.B.Nagar, Visakhapatnam, Vizianagaram, Warangal.
 10. **THE DISTRICT TREASURY OFFICERS:**
Adilabad, Anantapur, Chittoor, Guntur, Karimnagar, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Rangareddy District at L.B.Nagar, Visakhapatnam, Vizianagaram, Warangal.
 11. **THE SUB-TREASURY OFFICERS:**
Bellampally (Adilabad District), Tirupathi (Chittoor District), Tenali (Guntur District), Allagadda, Nandikotkur (Kurnool District), Gadwal (Mahabubnagar District), Andole at Jogipet, (Medak District), Suryapet (Nalgonda District), Gudur (Nellore District), Armoor (Nizamabad District), Ibrahimpatnam, Medchal (Rangareddy District), Anakapalle (Visakhapatnam District) and Parvathipuram (Vizianagaram District).
 12. **THE SECTION OFFICERS:** Accounts Section, B-Section, Computer Section, D-I Budget Section, E-Section, O.P.Cell, Special Officers Section, Vigilance Cell and Work Review Cell, High Court of Judicature at Hyderabad.
- Spare.